(b) Puniab Government has proposed a scheme for diversion Nasrala Choe into Rau Nallah and canalising it.

Age-barred Engines

1935. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

- (a) how many engines are age-barred in Northern Railway particularly in Ferozepur Division; and
- (b) the steps Government have taken to replace them?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (u) There 'age-bar" for locomotives. is no Though normally replacements are programmed on a 40 year life limit, due to paucity of funds only a certain percentage of engines over 45 years are being programmed for replacement on Indian Railways.

359 Broad Gauge and 14 Narrow Gauge engines were over 17 years on Northern Railway Of these 61 Broad Gauge and 1 Narrow Gauge were on Ferogepur Division This position is as on 1-11-57.

(b) Do not arise

बामोदर घाटी निगम का मन्य कार्यालय

्री जिल्लामियः १९३६. या गन्ने ग्रम्सदसिनः यो विश्वनाय रेड्डीः

क्या सित्राई धी विचा मत्री यह बनाने की क्या करेंगे कि

- (क) क्या यह मच है कि बिहार सरकार ने केन्द्रीय सरकार में इस बात की भाषह किया है कि दामादर घाटी निगम का मध्य कार्यालय कलकते से बिहार भेज दिया जाये : भीर
- (क्र) यदि हां, तो इस सम्बन्ध में केन्द्रीय शरकार ने क्या किया है ?

सिवाई घोर विद्युत मंदी (बी स॰ का॰ पाटिल): (क) जो, हां। विहार सरकार ने धनरोध किया था कि दामोदर घाटी निगम के स्थायी कार्यालय (परमानेंट हेडक्वार्टर्स) के लिये जगह बनने के प्रश्न पर, मबंधित राज्यों (पार्टिसिपेटिना स्टेटम) के, प्रकल सम्मेलन मे विचार किया जाना चाहिये।

(स) इस प्रक्त पर सर्वेचित राज्यो के प्रवले सम्मेलन में विचार किया जायेगा।

Preservation of Wild Life in Madras

1937. Shri Elayaperumal: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether any amount was sanctioned to the Madras State Government for the preservation of wild life ın Madras:
- (b) if so, what amount has been sanctioned, and
- (c) if reply to part (a) above be in the negative, the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The following grants have been sanctioned to Madras Government for development of Madumala: Sanctuary.

1956-57

Rs 11,000

1957-58

Rs 41.500

(c) Does not arise.

Reorganisation of Railway Zones

1939, Shri T. B. Vittal Rao: Will the Minister of **Railways** be pleased to

- (a) whether it is a fact that the Railway Board have since decided that the Southern Railway and Central Railway Zones should be reorganised into three Zones; and
- (b) if so, when the reorganised Zones will be brought into force?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No.

(b) Does not arise.